

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH – I,
MUMBAI

CP (IB)-1735/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: **R.V. INFRA SOLUTION LTD.**

v/s.

GAMMON INDIA LTD.

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY, CODE 2016

ORDER

25. CP (IB)-1735/MB/2018

On the Withdrawal Memo filed by the Petitioner Company, this Company
Petition is hereby dismissed as withdrawn.

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RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Encl : Withdrawal Memo.